



The Orissa Gazette

PUBLISHED BY AUTHORITY.

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA.

DATE AND DAY.	STANDARD TIME.	STATION.	REMARKS.
NOVEMBER 1936—			
13th, Friday	.. 2-25 A.M.	Leave Salur	.. By special train
	7-30 A.M.	Arrive Naupada Junction.	
	8-30 A.M.	Leave Naupada Junction	By special train on the narrow gauge.
	10-20 A.M.	Arrive Parlakimedi.	
14th, Saturday	..	HALT.	

DATE AND DAY.	STANDARD TIME.	STATION.	REMARKS.
NOVEMBER 1936— 15th, Sunday	.. 6-15 P.M.	Leave Parlakimedi .. (Bosonto Nibas).	By car.
	7-15 P.M.	Arrive Palasa. ENTRAIN.	
	8-00 P.M.	Leave Palasa ..	By special train.
16th Monday	.. 7-30 A.M.	Arrive Berhampur.	
	8-00 A.M.	Detrain ..	(Public Arrival). Inspec- tion of Guard of Honour and introduction of officials and non-officials to His Excellency by the Collector. His Excellency, Lady Hubback and the party then return to the special train.
	8-52 A.M.	Detrain and leave for the Darbar Hall, Berhampur.	
	9-00 A.M.	Arrive Darbar Hall ..	Inspect the Guard of Honour. Receive Municipal Council address.
	9-20 A.M.	Leave Darbar Hall ..	By car.
	9-55 A.M.	Arrive Collector's bungalow, Chatrapur.	
17th, Tuesday to 20th, Friday 21st, Saturday	.. } .. } .. }	HALT.	
	9-00 A.M.	Leave Chatrapur ..	By car.
	9-30 A.M.	Arrive Rambha.	
	10-00 A.M.	Leave Rambha ..	By special train.
22nd, Sunday	2-00 P.M.	Arrive Puri. Detrain and drive to Government House, Puri.	

PARTY.

His Excellency.

Lady Hubback.

J. S. Wilcock, Esq., I.C.S., Private Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lieutenant Muhammad Raza Khan, Bahadur, Indian Aide-de-Camp.

All letters and telegrams for His Excellency and party should be addressed "Governor's Camp, Orissa" without the addition of the name of any post town.

J. S. WILCOCK,

Private Secretary to His Excellency the
Governor of Orissa.

HOME, REVENUE AND FINANCE
DEPARTMENTS.

NOTIFICATIONS.

The 8th November 1936.

No. 6571-A.—The services of M. R. Ry. D. Venkata Ramana Rao Pantulu, Deputy Collector in charge of the Rayaghada sub-division of the district of Koraput, are placed at the disposal of the Government of Madras with effect from the date on which he is relieved of his present duties.

The 8th November 1936.

No. 6575-A.—Babu Prafulla Kumar Tripathi, Deputy Magistrate and Deputy Collector in the district of Cuttack, is transferred to the headquarters station of the district of Balasore.

Notification no. 3587-A., dated the 2nd September 1936, transferring him to the headquarters station of the district of Ganjam, is cancelled.

A. F. W. DIXON,

Offg. Chief Secretary to Government.

The 7th November 1936.

No. 6559—P-2C/13 of 36-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor is pleased (a) to confer upon each of the gentlemen mentioned in column 1 of the following table who have been appointed to be the presidents of the panchayats of the unions noted against their names of the Sadr subdivision in the district of Puri, in place of the gentlemen mentioned in column 4 (who were appointed for a period of 3 years under notification no. 1476-P. R., dated the 20th May 1935) the powers of a magistrate under sections 64, 127 and 128 of the said Code within the respective limits of the said unions, and (b) to declare that they may exercise the said powers during the unexpired portion of the period of 3 years ending on the 12th March 1938 for which the gentlemen mentioned in column 4 were empowered to hold the office of presidents of the said panchayats under notification no. 1476-P. R., dated the 20th May 1935:—

Name of President.	No. of Union.	Name of police-station.	Ex-president.
1	2	3	4
Babu Birabar Rath ..	I ..	Nimapara ..	Babu Bhagaban Rath.
Babu Nilamani Patra ..	IX ..	Satyabadi ..	Babu Gopinath Ray.

By order of the Governor,

A. F. W. DIXON,

Offg. Chief Secretary to Government.

LAW AND COMMERCE DEPARTMENT.

NOTIFICATION.

The 7th November 1936.

No. 4596-Com.—The following notification of Government of India in the Department of Commerce is republished for general information.

By order of the Governor,

C. G. NAIR,

Secretary to Government.

REGISTRATION OF ACCOUNTANTS.

Simla, the 17th October 1936.

No. 9-A. (4)/36.—In pursuance of rule 49 of the Auditor's Certificates Rules, 1932, and with reference to the notification of the Government of India in the Department of Commerce, no. 9 (5)-T. & E.-(R.A.), dated the 30th March 1935, the Governor General in Council is pleased to appoint the following gentleman to be a non-official member of the Indian Accountancy Board, namely:—

Mr. Sattya Vant Pandya, G.D.A., R.A.,
of Messrs. Basant Ram and Sons,
Kaisar Bagh Circus, Lucknow.

H. DOW,

Offg. Secy. to the Govt. of India.

OFFICE OF THE COMMISSIONER OF INCOME-TAX, BIHAR AND ORISSA.

NOTIFICATION.

The 23rd October 1936.

No. A-192/7.—In supersession of Mr. Chatterjee's notification no. A-153/2, dated 30th May 1932, and of my notification no. A-234/6, dated 15th December 1934, and in exercise of the powers conferred by sub-section (4) of section 5 of the Indian Income-tax Act (XI of 1922) I hereby appoint the Income-tax Officer, Patna, and the Assistant Commissioner of Income-tax, Central Range, Patna, to exercise the functions of Income-tax Officer and Assistant Commissioner, respectively in respect of all non-residents including non-resident shareholders of companies whose income arises exclusively in the province of Bihar and Orissa and who are assessed direct and not through statutory agents under section 43 of the Act.

2. This cancels Mr. Chatterjee's notification no. A-192/2, dated 1st October 1935.

E. W. CLARKE,

Commissioner of Income-tax.

**SUBORDINATE EDUCATIONAL
SERVICE.****NOTIFICATION.**

The 6th November 1936.

No. 11-A.—Babu Harekrishna Mohapatra, Assistant Headmaster of the Angul High School, is allowed leave on average pay on medical certificate for two months and ten days under rules 284, 289-91 and 297 of the Bihar and Orissa Service Code, in extension of the leave granted to him in notification no. 8-A., dated the 4th October 1936.

H. DIPPIE,

Director of Public Instruction.

**OFFICE OF INSPECTOR-GENERAL OF
REGISTRATION.****NOTIFICATION.**

The 9th/11th November 1936.

No. 897-1L-8/36-Regn.—Babu Suresh Chandra Bohidar, Sub-Registrar of Dhamnagar in the district of Balasore, is allowed leave on average pay on medical certificate for seventeen days from 28th August 1936 to 13th September 1936 under rules 284 and 289 of the Bihar and Orissa Service Code.

P. T. MANSFIELD,

Inspector-General of Registration.